

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 161 of 2013

Dated: 24th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL (India) Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board

... Respondent (s)

Counsel for the Appellant(s) : Mr. Parag Tripathi, Sr.Adv.
Mr. Ajit Pudussery
Mr. M. Chandra Sekhar
Ms. Shruti Hazarika

Counsel for the Respondent(s): Mr. Saurav Agrawal
Mr. Ashish Tiwari and
Ms. Sonali Malhotra for R-1
Ms. Swapna Seshadri for APDC
Mr. Manu Seshadri
Mr. Apporva Misra and
Ms. Ritika Arora for R-2&3

ORDER

Post the matter for further hearing tomorrow i.e. on **25.02.2014 at 2.30 p.m.**

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/rt